

Title: Introduction of Income-Tax (Amendment) Bill, 2000 (Amendment of section 10)

15.38 hrs.

SHRI ANANDRAO VITHOBA ADSUL (BULDANA): Sir, I beg to move for leave to introduce a Bill further to amend the Income-Tax Act, 1961.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Income-Tax Act, 1961."

The motion was adopted.

SHRI ANANDRAO VITHOBA ADSUL (BULDANA): Sir, I introduce the Bill.
